

ITEM NO.4

COURT NO.11

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 1/2015 in Civil Appeal No. 55/2015

P.B.H.G.ASSO.@ W.B.H.G.ASSO.& ORS.

Appellant(s)

VERSUS

STATE OF WEST BENGAL & ORS.
(for directions and office report)

Respondent(s)

Date : 07/09/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Dr. Kailash Chand,Adv.

Mr. P.K. Dey, Adv.
Mr.Andleeb Naqvi, Adv.
Mr. Vijay Pal Singh, Adv.
Mr. Ansar Ahmad Chaudhary,Adv.

For Respondent(s)

Mr. Kalyan Bandopadhyay, Sr.Adv.
Mr. Anip Sachthey,Adv.
Ms. Shagun Matta, Adv.

Mr. Maninder Singh, ASG
Mr. Ashok K. Srivastava, Adv.
Mr. Tejveer Bhatia, Adv.
Mr. Shreekant N. Terdal,Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the threshold learned Counsel for the Applicants seeks
leave to withdraw I.A.No.1 so as to initiate appropriate legal
proceedings. I.A.No.1 is dismissed as withdrawn.

(USHA BHARDWAJ)
AR-CUM-PS

Signature Not Verified

(SAROJ SAINI)
COURT MASTER

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.09.08
16:23:29 IST
Reason: